

HIGH COURT OF SIKKIM
GANGTOK

No. 438/HCS

Dated: 28/09/2018

OFFICE ORDER

In exercise of the powers under Section 32 of the Code of Criminal Procedure 1973, the High Court of Sikkim hereby confers the powers of Magistrate of the first class on Ms. Urvashi Pradhan, Civil Judge-cum- Judicial Magistrate (South) at Namchi, with effect from 01.10.2018.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. V (58) Confdl/HCS/ 10073-112

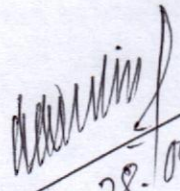
Dated: 28/9/2018

Copy to:

1. Ms. Urvashi Pradhan, Civil Judge-cum-Judicial Magistrate (South) at Namchi.
2. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
3. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Chief Secretary, Government of Sikkim, Gangtok.
7. The Additional Chief Secretary, Government of Sikkim, Gangtok.
8. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (North) at Mangan.
10. The District & Sessions Judge (East) at Gangtok.
11. The District & Sessions Judge (South) at Namchi.
12. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
13. The District & Sessions Judge (West) at Gyalshing.
14. The District & Sessions Judge (Spl. Div. -II) at Gangtok.
15. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
16. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
17. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
18. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
20. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
21. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
22. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
23. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok.

24. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
25. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
26. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division (I/C), South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division (I/C), South Sikkim.
28. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (North) at Mangan.
32. The District Magistrate (South) at Namchi.
33. The District Magistrate (West) at Gyalshing.
34. The President, Bar Association of Sikkim.
35. The President, Namchi Bar Association, South Sikkim.
36. The Additional Secretary (Confdl), Home Department for publication in the Government Gazette.
37. All Section In-charge, High Court of Sikkim.
38. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
39. Guard File.
40. File.

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28.09.18

REGISTRAR